

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 18 OF 2016 &
IA NO. 37 OF 2016**

Dated: 27th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Ms. Swati Power Ltd.

...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ankur Gupta

ORDER

Issue notice to the Respondents returnable on 03.03.2016. Dasti in addition is permitted.

List the matter on **03.03.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**